

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 202 OF 2024



IN THE MATTER OF

Pramod Kumar

Petitioner

Versus

Central Pollution Control Board.

Respondent

AFFIDAVIT

I Tejpal Singh, Krishna Brick Filed village- Saroorpur Kalan Baghat, do hereby solemnly affirm and state as follows;

1. That I am respondent No. 8 in the and such I am conversant with the facts and circumstances of the case and also competent to swear this affidavit

I state that I have read and understood the contents of the accompanying counter affidavit which have been drafted under my instruction and that I have read and understood the same and that I state that the facts stated therein are true to the best of my knowledge and belief and rest are submission based on legal advice which I believe to be true and correct.

3. I say that the annexure annexed along with the counter affidavit are true copy its respective original
4. I say that the averments of facts stated above are true to my knowledge, no part of the false and nothing material has been concealed therein.



Handwritten signature in blue ink.

DEPONENT

VERIFICATION:

I the deponent hereinabove do hereby verify that the contents of this affidavit as being true and correct to the best of the knowledge and belief. I state that no part of this affidavit is false and nothing material has been omitted therefrom.

Verify before me on this June, 2024

Serial No. 02 Coopan No. 72777
Verified by The Shri [Signature]
Identified By Shri [Signature]
Made This Affidavit before me [Signature]
Dated 28-06-24 at about
10:32 A.M./P.M. at Baghat

[Signature]
[Signature]

Handwritten signature in blue ink.

DEPONENT

Oath Commissioner

[Signature]
28-06-24